

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15698/2016

(Arising out of impugned final judgment and order dated 14-03-2016 in WP No. 9064/2016 passed by the High Court Of Judicature At Allahabad)

DR. VIBHAKUMARI (LECTURER HINDI)

Petitioner(s)

VERSUS

STATE OF UP

Respondent(s)

Date : 30-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Yatinder Kumar Singh, Sr. Adv.
 Mr. Chandra Shekhar, Adv.
 Mr. Vivek Tiwari, Adv.
 Mr. Satyam Pandey, Adv.
 Dr. Vinod Kumar Tewari, AOR

For Respondent(s) Mr. S.D.Singh, Adv.
 Ms. Bharti Tyagi, AOR
 Mr. Ram Kripal Singh, Adv.
 Mr. Jitendra Singh, Adv.
 Ms. Surabhi Sukla, Adv.

Mr. Anurag Kishore, Adv.
Mr. Sohain Alam, Adv.
Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter before a Bench of which one of us
(Hon'ble Mr. Justice Abhay Manohar Sapre) is not a member.

(SHASHI SAREEN)
AR CUM PS

(SAROJ KUMARI GAUR)
BRANCH OFFICER